

Independent Air Operators

2401. **Shri J. B. S. Bist:** Will the Minister of Defence be pleased to state:

(a) whether the work done by Independent Air Operators at present is considered as valuable support to the Defence problems.

(b) if so, what he's contemplating to the Independent Air Operators to build up the fleet and man-power;

(c) whether it is a fact that IAF have blocked the transfer of surplus or unserviceable Dakotas with Indian Airlines Corporation to the Indian Independent Operators; and

(d) if so, the reasons therefor?

The Minister of Defence (Shri Krishna Menon): (a) The services of one Independent operator are being utilised to airlift-air-drop supplies required by the civil administration, including Assam Rifles, in NEFA and Nagaland. This operation is under direction of Ministry of External Affairs who is the department of Government in charge of the administration of this area.

(b) The independent operator is not a Government concern.

(c) and (d). The Ministry of Defence permits the sale of planes on the basis of its assessment of IAF requirements and national interest. Dakotas have been permitted to be released to other users when and if possible.

Population of Madras

2402. **Shri G. Mohanty:** Will the Minister of Home Affairs be pleased to state:

(a) whether Government have made any enquiry in the increase in

population in Madras State where the percentage of increase as compared to other States is very low; and

(b) if so, whether Government will place a copy of the Report on the Table?

The Deputy Minister in the Ministry of Home Affairs (Shrimati Chandrasekhar): (a) and (b). The cause for the increase in population revealed by the Census will be studied in detail by each Superintendent of Census Operations when all the tables for the 1961 Census have been prepared and the findings of the Superintendents of Census Operations will be recorded in his report. These investigations, study and reporting will take some time.

Cement and Steel for Mysore

2403. **Shri S. B. Patil:** Will the Minister of Steel and Heavy Industries be pleased to state:

(a) the requirement of Mysore State of Cement, Steel and G.C.I. Sheets and the allotment made for 1960-61, and 1961-62;

(b) whether these allotments have been fulfilled;

(c) if not, the reason therefor;

(d) whether any representations or proposals have come from the Mysore Government for the increase in allotment; and

(e) if so, details and the reactions of the Central Government thereto?

The Minister of Steel and Heavy Industries (Shri C. Subramaniam): (a) The demand, allotment and despatches of cement, steel and G.C. sheets during 1960-61 and 1961-62 are as follows:—

In Metric Tonnes

1960-61	Demand	Allotment	Despatches
1	2	3	4
Cement	3,44,709	2,58,332	2,86,909
Steel	99,050	82,217	42,829
G.C. Sheets	13,005	8,791	1,627

1	2	3	4
1961-62			
Cement	4,69,028	2,56,000	2,83,178
Steel	36,903	11,452	66,065
G. C. Sheets	17,039	6,839	2,378

(b) As regards cement, the allotments for both years have been fulfilled. As regards Steel and G.C. Sheets, supplies to the extent of allotment would be made in due course depending on the volume of outstanding and the age of the orders booked.

(c) As regards cement, the question does not arise. As regards steel and G.C. Sheets insufficient production is the main reason. However, the quantity available is equitably distributed.

(d) No Sir. State Governments are generally aware of the short supply position of certain categories of steel.

(e) Does not arise.

Employees of Himachal Pradesh Administration

3404. Shri A. N. Vidyalankar: Will the Minister of Home Affairs be pleased to state:

(a) whether Government have received any representation from the Himachal Pradesh Subordinate Services Association or from other Class III employees of the Himachal Pradesh Administration for redressing their grievances;

(b) the specific demands made; and

(c) the action Government propose to make in the matter.

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) Yes.

(b) and (c). A statement is laid on the Table of the House. [See Appendix II, annexure No. 98.]

3 चीड़ की पत्तियों के ऊन का उत्पादन

२४०५. श्री भक्त दर्शन : क्या वैज्ञानिक अनुसन्धान और सांस्कृतिक कार्य मंत्री यह पताने की कृपा करेंगे कि :

(क) क्या यह सच है कि उत्तर प्रदेश के पहाड़ी जिले गढ़वाल में एक निवासी स्वर्गीय श्री अमर सिंह रावत ने बड़े परिश्रम के बाद चीड़ की पत्तियों से ऊन तैयार करने का एक प्रजीव तरीका कई वर्ष पहले निकाला था;

(ख) क्या यह भी सच है कि मंत्रालय की विभिन्न अनुसंधानशालाओं में चीड़ की पत्तियों से ऊन तैयार करने के तरीके की उपयोगिता और व्यावहारिकता की जांच पड़ताल की गई थी ;

(ग) यदि हां, तो इन प्रयोगों और जांच पड़ताल से क्या परिणाम प्राप्त हुये ; और

(घ) इस तरीके से पहाड़ी क्षेत्रों में काफी मात्रा में उपलब्ध इस कच्ची सामग्री का वाणिज्यिक आधार पर उपयोग करने के सम्बन्ध में अब तक क्या प्रगति हुई है अथवा भविष्य के लिये क्या योजनाएं बनाई गई हैं ?

वैज्ञानिक अनुसन्धान और सांस्कृतिक कार्य मंत्री (श्री हुमायून् कबोर) : (क) और (घ) सरकार को कोई सूचना नहीं है।

(ख) और (ग). जम्मू में क्षेत्रीय अनुसंधानशाला में कुछ प्रयोग बतौर खोज के किए गए। पत्तियों से आवश्यक तेल निकाला जा सकता है और उसके बाद ऊन की किस्म के रेशे मिल सकते हैं।